

interest. The expenditure from out of the funds so released, which now stand at ₹ 62380000000.00 (₹ Six thousand two hundred and thirty eight crores only) has to be undertaken strictly in terms of the State CAMPA Guidelines. The balance at hand in the State CAMPA accounts as of date is about ₹ 390000000000.00 (₹ Thirty nine thousand crores only).

**Highest emission of greenhouse gases from domestic sector**

794. DR. K.P. RAMALINGAM: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that the homes are responsible for the highest emission of greenhouse gases; and

(b) whether it is also a fact that a study by the Centre for Ecological Sciences of the Indian Institute of Science found that the domestic sector in seven cities was one of the highest contributors to greenhouse gases which are responsible for global warming and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) No, Sir. As per India's Second National Communication to the United Nations Framework Convention on Climate Change (2012), Green House Gas (GHG) emissions from the residential sector was 95,896 Gigagrams CO<sub>2</sub> equivalent (1 Gigagram = 10<sup>9</sup> g) which corresponds to approximately 6.3% of the total national emissions (excluding Land Use, Land Use Change and Forestry), whereas, emissions from electricity production was 34.5%, agriculture 23.4%, industry 20.8%, transport 6.4%, waste 3.4% and emissions from other sectors accounted for 5.2%.

(b) Attention is being drawn to a study entitled 'GHG footprint of major cities in India conducted by the Centre for Ecological Sciences of the Indian Institute of Science, Bangalore published in March 2015 in the international journal titled 'Renewable and Sustainable Energy Reviews' for seven major Indian cities namely Delhi, Greater Mumbai, Kolkata, Chennai, Greater Bangalore, Hyderabad and Ahmedabad. The study shows that domestic sector has higher emissions than industries located in these cities. Domestic sector GHG emissions were also higher than the transport sector emissions in all cities except Hyderabad and Greater Bangalore.

**Eco-sensitive areas around Sanctuaries**

795. DR. R. LAKSHMANAN: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has completed the process of notifying Eco-sensitive areas around all Sanctuaries and National Parks across the country; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) and (b) So far, final notifications for Eco-Sensitive Zones around 23 Sanctuaries/National Parks have been issued. The details of the final notifications issued in this regard is given in the Statement (*See below*). The declaration of Eco- Sensitive Zones around National Parks and Sanctuaries is a long drawn process. It involves consultation with States and also seeking comments from the public, after issuing a preliminary notification giving 60 days for this purpose. As per the Gazette Notification No. G.S.R. 513 (E) dated 28th June 2012, final notifications for Eco-Sensitive Zones are to be issued within a period of 545 days, for those proposals for which comments have been received from the public, after the publication of preliminary notification. The proposals for declaration of Eco-Sensitive Zones are processed after receipt of all essential documentation in accordance with the requirement for the draft notification.

#### *Statement*

*The State-wise details of proposals that have been finally notified are given below:*

Sl. No.	Proposal	Final Notification issued on
<b>Around Protected Areas</b>		
<b>Gujarat</b>		
1.	Girnar Eco-Sensitive Zone, Gujarat	31.05.2012
2.	Narayan Sarovar Eco-Sensitive Zone, Gujarat	31.05.2012
3.	Purna Eco-Sensitive Zone, Gujarat	31.05.2012
4.	Marine National Park and Marine Sanctuary' Eco- sensitive Zone, Gujarat	22.08.2013
5.	Vansda Eco-Sensitive Zone, Gujarat	31.05.2012
6.	Thol Sanctuary Eco-sensitive Zone, Gujarat	09.02.2015

Sl. No.	Proposal	Final Notification issued on
<b>Goa</b>		
7.	Bhagwan Mahaveer Wildlife Sanctuary and National Park Eco-Sensitive Zone, North Goa, Goa	23.01.2015
8.	Netravali Wild Life Sanctuary Eco-Sensitive Zone, South Goa	17.02.2015
9.	Cotigao Wild Life Sanctuary Eco-Sensitive Zone, South Goa	24.02.2015
10.	Dr. Salim Ali Bird Sanctuary Eco-Sensitive Zone, North Goa	24.02.2015
11.	Bondla Wildlife Sanctuary Eco-Sensitive Zone, North Goa	25.02.2015
12.	Madei Wildlife Sanctuary Eco-Sensitive Zone, North Goa	25.02.2015
<b>Haryana</b>		
13.	Sultanpur Eco-Sensitive Zone, Haryana	27.01.2010
<b>Jharkhand</b>		
14.	Dalma Eco-Sensitive Zone, Jharkhand	29.03.2012
<b>Karnataka</b>		
15.	Bandipur Eco-Sensitive Zone, Karnataka	04.10.2012
<b>Sikkim</b>		
16.	Khangchendzonga National Park. Eco-Sensitive Zone, Sikkim	27.08.2014
17.	Kitam Bird Sanctuary Eco-Sensitive Zone, Sikkim	27.08.2014
18.	Kyongnosla Alpine Sanctuary Eco-Sensitive Zone, Sikkim	27.08.2014
19.	Shingba Rhododendron Wild Life Sanctuary Eco-Sensitive Zone, Sikkim	27.08.2014

Sl. No.	Proposal	Final Notification issued on
20.	Maenam Wildlife Sanctuary Eco-Sensitive Zone, Sikkim	27.08.2014
21.	Fambonglho Wildlife Sanctuary Eco-Sensitive Zone, Sikkim	27.08.2014
22.	Barsey Rhododendron Sanctuary Eco-Sensitive Zone, Sikkim	27.08.2014
23.	Pangolakha Wild Life Sanctuary Eco-Sensitive Zone, Sikkim	27.08.2014

#### **Development of Warangal Mini Zoo**

796. SHRI MOHD. ALI KHAN: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government is expanding the development of the Warangal Mini Zoo III Telangana; and

(b) if so, the details worked out so far and present status thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) and (b) Warangal Zoo is presently functioning as a Mini Zoo. The Ministry had received a proposal from the State Government of the then Andhra Pradesh, proposing to construct more number of enclosures for display of animals namely Tiger, Leopard, Lion, Mouse deer and Wolf in their natural surroundings. The Expert Group on Zoo Designing of Central Zoo Authority considered the matter as per sub-rule (2) of rule 9 of Recognition of Zoo (Amendment) Rules 2013 and did not accept the same.

#### **Foreign Secretary visit to Pakistan**

797. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India's Pakistan policy has been marked by flip-flops under the present Government;

(b) the rationale for cancelling the Foreign Secretary's visit to Islamabad last year; and